

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3012
ANSWERED ON:11.12.2014
PROMOTION OF RENEWABLE ENERGY
Khuba Shri Bhagwanth;Singh Shri Dushyant

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the steps taken by the Government to increase awareness of renewable sources of energy among the public;
- (b) the incentives and subsidies offered by the Government to promote renewable sources of energy;
- (c) whether the Government has notified the list of authorized companies and agencies which are involved in the installation of solar power systems; and
- (d) if so, the details thereof, State/UT-wise?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The Ministry of New and Renewable Energy is providing various fiscal and financial incentives, such as capital/interest subsidy, generation based incentives, accelerated depreciation, concessional excise and customs duties. The other steps to promote renewable energy include: setting up of demonstration projects, preferential tariff for purchase of power generated from renewable sources, resource assessment, development of power evacuation and testing facilities, introduction of Renewable Energy Certificates and Renewable Purchase Obligation, etc. Wide publicity and awareness raising on the benefits of renewable energy systems have also been taken up in Hindi, English and regional languages using print, electronic and outdoor media.

(b): The details of incentives and subsidies being provided under various programmes to promote renewable energy, are given in Annexure-I.

(c)&(d): The tentative list of channel partners and systems integrators accredited by the Ministry of New and Renewable Energy for implementation of solar energy programmes in the country is given at Annexure-II.